

evolved which will act equitably and in favour of the handloom sector.

- (31) Additional revenue, realised from additional duties on powerlooms should be utilised for the development of the handloom sector.
- (32) The system of "Texmark" for powerloom cloth should be re-introduced.

966. [Transferred to the 22nd August, 1974]

Effect of Credit Squeeze under Bill Marketing Scheme

967. SHRI IBRAHIM KALANIYA : Will the Minister of FINANCE be pleased to state :

(a) the effect of curtailment in credit disbursement under the bill marketing scheme;

(b) whether it is a fact that due to the curtailment several small scale units are facing financial difficulties;

(c) whether Government propose to make special provision for genuine credit needs of such units; and

(d) if so what are the details thereof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (d) As part of its policy of containing credit expansion and also taking into account the need for return flow of funds during the slack season, the Reserve Bank has asked the commercial banks to reduce, by October 1974, their outstanding of bills rediscounted, under the new Bill Market Scheme, with the Reserve Bank to a level approximately equal to 40 per cent of the level as at the end of April 1974. The Reserve Bank has reported that there does not appear to be any basis to infer that as a result of this measure the small scale units are experiencing financial difficulties.

Employees working in the office of Central Excise, Baroda Collectorate continuously for long period

968. SHRI YOGENDRA MAKWANA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there are many Gazetted and Class III Officers in the office of the Central Excise, Baroda Collectorate,

who have been posted in the Headquarters Office for the last many years;

(b) if so, what is the number of such officers who are working there for (i) more than five years but less than eight years and (ii) for more than eight years; and

(c) whether there are any standing orders regarding transfer of staff after a prescribed period of time and if, so, what are the reasons for keeping them for such a long period at one station?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) to (c) The necessary information is being collected and will be laid on the Table of the House as soon as possible.

Disciplinary cases pending in the Office of Central Excise, Baroda Collectorate

969. SHRI YOGENDRA MAKWANA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that many disciplinary cases concerning the staff are pending in the office of the Central Excise, Baroda Collectorate;

(b) if so, what are the details of the cases (i) pending for more than three years but not more than five years and (ii) pending for more than five years; and

(c) the action taken for their speedy disposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : (a) to (c) : The information is being collected and will be laid on the Table of the House as soon as possible.

Mica export to East European countries

970. SHRI L. MAHAPATRO : Will the Minister of COMMERCE be pleased to state :

(a) the names of the countries in Eastern Europe with whom India is having trade in Mica; and

(b) the details of the quantity of mica exported to these countries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A.C.